

**Shri Jawaharlal Nehru:** There was some talk of a general strike in the estates, but the strike I think was called off. A few persons who did not get notice perhaps of the calling off, indulged in it. But they soon returned to work. They are naturally interested in this, but attempts were made by the leaders of the estate labourers not to get them entangled in this as far as possible.

**Shri Narasimhan:** Has the Government considered that what is happening in Ceylon, particularly about the Stateless persons, is against what are known as human rights and, if so, whether the Government contemplate any step in this regard at forums other than at India-Ceylon level, such as the United Nations or the Commonwealth?

**Shri Jawaharlal Nehru:** No, Sir. We do not contemplate doing that kind of thing. We do not think it is at all right for us. We deal with the Ceylon Government directly and try to settle them however long it may take. I do not think it will be quite right to bring in the question of human rights in regard to estate labour. Their non-recognition or their non-registration as citizens of Ceylon can hardly be called an infringement of human rights. It is undesirable; it is otherwise being protested against.

**Shri Tangamani:** Recently, news appeared in the papers that the ferry service between Dhanushkodi and Talaimannar which is the link between the South and Ceylon has been discontinued. I would like to know if there is any information whether it has been discontinued and whether the normal channel of communication will be restored.

**Shri Jawaharlal Nehru:** My information is that it was discontinued for two days only. This was related to the question of illicit immigrants.

#### Indian Embassy in Congo

1943. **Shri Ram Krishan Gupta:** Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to the recent news item which appeared on the front page of the 'Hindustan Times', New Delhi dated the 16th April, 1961 that the Indian Embassy may be expelled from Congo following a recent sharp attack on the Indian Envoy by Mr. Albert Delvaux, Resident Minister in Belgium and one time acting Prime Minister;

(b) whether the facts have been ascertained;

(c) if not, how far this news is correct; and

(d) action taken in the matter?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) to (d). Government have seen the news item in question. The Indian Mission in Leopoldville, which took the matter up with the authorities there, was informed that the views reportedly expressed by Mr. Albert Delvaux did not represent the official views of the Government. There is, thus, no basis for the inference that the Indian Mission in the Congo might be closed down by the Congolese authorities.

**Shri Ram Krishan Gupta:** In view of the serious situation in the Congo, may I know what security measures are being adopted there?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** Sometimes reference is made by hon. Members to security measures. Security for whom? There is certainly a considerable lack of security in the Congo for the people of the Congo, because they are often in conflict with each other. If the question is about security for the Indian army, I do not want other security forces to look after our army; it can look after itself.

#### Large Scale Pak. Infiltration into Assam

1944. **Shri P. C. Borooah:** Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to the news item in the 'Assam Tribune' dated 19th April, 1961 reporting large scale infiltration of Pakistanis into the Assam-East Pakistan border areas without valid passports and through unauthorised routes; and

(b) if so, what action is being taken to tackle the situation?

**The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika):** (a) Yes, Sir.

(b) The press report is grossly exaggerated. Necessary measures for detention and prosecution of unauthorised entrants into India on the Assam-East Pakistan border already exist. Vigilance on the border has been further tightened up.

**Shri P. C. Borooah:** May I know whether Government can deny that there is no infiltration from East Pakistan to Assam and if not, on which side are the infiltrants crossing the boundary from Pakistan to Assam?

**Shri J. N. Hazarika:** In Goalpara district, during the 15 months from 1st January 1960 to 31st March, 1961, only 499 persons entered without any valid travel document and were arrested. All of them were prosecuted. 429 were convicted, 2 acquitted and 88 cases are pending.

**Shri P. C. Borooah:** May I know whether this infiltration is a recent occurrence or it has been going on for a long time?

**Shri J. N. Hazarika:** I have given the figure for the last 15 months. For the rest, I require notice.

**Shri Basumatari:** May I know whether it is a fact that a large number of PGRs and VGRs of the two districts of Goalpara and Kamrup had been encroached by these unauthorised infiltrants from East Pakistan?

**Shri J. N. Hazarika:** These are allegations reported in the Press. I have given the figure of the illegal entrants for the last 15 months. I have no record to say if any of these have en-

tered into Kamrup district or any other district.

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** The figures given by my colleague do not indicate any very extraordinary occurrence. 499 or roughly 500 persons in the course of 15 months is not a very large figure.

**Shri Hem Barua:** May I know whether the attention of the Government has been drawn to a press communique issued by the Government of Assam in response to this news item in the Assam Tribune that during the course of the five months from the marking of the houses to the taking of the census, as many as 12 immigrants from a foreign territory percolated into Goalpara district? If so, I want to know, in the face of what the hon. Parliamentary Secretary has said that the security measures are adequate there, whether it is not a sad commentary on our security measures?

**Mr. Speaker:** He need not argue. He wants to know whether the Government's attention has been drawn to this statement of the Assam Government that it is 12,000.

**Shri J. N. Hazarika:** The Assam Government has issued a press communique giving the correct figures. The difference between the population figures for Goalpara district obtained when the house-numbering was carried out between 15th September and 15th November, 1960 and the actual census operations held five months later in February-March, 1961 is only 12,553 and not 42,000 as alleged in the Press.

This difference is due to various reasons. One is, an entire village and a considerable number of houses in the other villages were omitted in house-numbering in September-November, 1960. Subsequently this was corrected in February, 1961. The second reason is there is a little influx....

**Shri Jawaharlal Nehru:** Seasona'

**Shri J. N. Hazarika:** ... of population who come from Bihar and other parts of India during the winter period. Thirdly, there is a small normal increase of population by 5 persons per thousand. The estimated population of the district was 15 lakhs.

**Shri P. C. Borooah:** May I know whether Government's attention has been drawn to a Press report appearing in the Assam Tribune on 2nd May 1961, wherein they have stated that during the one month between house-numbering and actual enumeration during the last census, through this Goalpara route alone 42,000 East Pakistanis have entered into Assam and are staying in Goalpara district?

**Shri Jawaharlal Nehru:** The hon. Member perhaps did not quite hear or listen to what my colleague had stated. The figure 42,000 has been shown to be wrong. The actual figure is 12,553, which is the difference in counts within the five-month period. I repeat what has been said. This difference is said to be due to two or three causes. One was for some reason or other, one entire village was omitted in the previous count and it was included in the second count. Secondly, there is a seasonal influx of labour from Bihar, etc. during these months into Assam. These are the two main reasons for the difference of 12,000.

**Mr. Speaker:** Next question.

#### RE: ADMISSION OF VISITORS

**Shrimati Renu Chakravartty (Basirhat):** Sir, before you proceed to the next question, I want to submit that the Watch and Ward women outside are not permitting the guests of Members of Parliament to come in. They are absolutely preventing us from coming in; they are manhandling us. That is why we are so agitated. Four or five guests of myself and Shrimati Parvathi Krishnan are being prevented from coming in. They are permitting all the men freely, but they are preventing the four or five guests of myself and Shrimati

Parvathi Krishnan. They are preventing even myself and Shrimati Parvathi Krishnan. They are surrounding us and they are physically preventing us from coming in. They say, it is under the police officer's order and I presume it must be under your orders.

**Mr. Speaker:** I am really sorry. Why should they make a difference between men and women?

**Shrimati Renu Chakravartty:** They are doing it.

**Shri Vajpayee (Balrampur):** The women cannot stand under the sun.

**Mr. Speaker:** I will make an immediate inquiry. I am sending the Joint Secretary to make enquiries and see that it does not recur and those that are waiting outside are freely allowed here, subject to their having their passes.

**Shri Tyagi:** If Members of Parliament themselves are responsible for bringing a crowd... (*Interruptions*). I do not attribute any motive. Before you give your ruling, it may be clarified for political reasons. I do not attribute any motive to the present case, but for future, this may be made clear. If Members themselves are bringing a crowd....

**Shrimati Renu Chakravartty:** If five is a crowd, there is no democracy in this country. (*Interruptions*).

**Mr. Speaker:** Next question.

**The Minister of Industry (Shri Manubhai Shah):** With your permission, Sir, Question 1947 is identical to Question 1945 and so they may be clubbed together.

**Mr. Speaker:** Yes.

#### Closure of Jute Mills in West Bengal +

\*1945. { **Shri Aurobindo Ghosal:**  
**Shri Shree Narayan Das:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Indian Jute Mills Association have decided to close all